BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 09/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M

Name	of the Company	Sunil Kumar Agarwal & Or	sVs- La Chemico Pvt Ltd & Or	S.
Under Section		397-398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Roge Sacher

Defidine

27/11/2013

ORDER

- Ld. Counsel for the petitioners is present. No one is present from the respondents' side.
- Ld. Counsel of the petitioners has informed that in compliance of the Order of the NCLT, valuation process is going on but till date valuation report has not yet been filed.

List on 15/01/2018 for further order.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)